

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 39
ANSWERED ON 02ND FEBRUARY, 2017

REBIDDING OF STALLED HIGHWAY PROJECTS

39. SHRI C.N. JAYADEVAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

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be pleased to state:

- (a) whether it is a fact that the Government is planning to re-bid some of the stalled highway projects in the country;
- (b) if so, the details thereof along with the loans provided to such projects;
- (c) whether it is also a fact that the banks are reluctant to refinance these projects; and
- (d) if so, the details thereof along with action taken by the Government thereon?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) and (b) Yes Madam. Stalled highway projects are in different stages of restructuring and rebidding. After the rebid, the Concessionaire(s)/Contractor(s) successful in the bid can apply for loan to the bank(s), which would be provided by the bank(s) to the Concessionaire(s)/Contractor(s) as per their request, requirement and eligibility, and in conformity with the bank(s) guidelines.

(c) No such instance has come to the notice of the Government so far.

(d) Does not arise.
